

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No.711/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Panchrishi Mercantile Pvt.Ltd. & Ors.		
Ur	nder Section	230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

RAUL S. ASOPA, Advocate

petitions

Rez

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J)

W.P.Singh) Member (J)